

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH  
JABALPUR

C.P. 86/2003 in O.A. 1127/2000

Jabalpur, this the 19th day of January, 2004

Hon'ble Shri M. P. Singh, Vice-Chairman  
Hon'ble Shri G. Shanthappa, Judicial Member

Dinesh Kumar Sharma,  
s/o late Sh. Ghan Shyam Sharma,  
Ex-Head Trains Clerk,  
Itarsi Jn.  
R/o village Pagara,  
Distt. Guna (M.P.)

...Petitioner

(By Advocate: Shri L. S. Rajput)

-versus-

Union of India through

1. Sh. Deepak Kumar Gupta,  
General Manager,  
West Central Railway,  
Near Railway Station,  
Indira Market,  
Jabalpur (MP) - 482 001.

2. Shri S.K. Jain,  
Divisional Railway Manager,  
West Central Railway,  
Habibganj, Bhopal (MP).

....Respondents

(By Advocate: Shri M.N. Banerjee)

ORDER (ORAL)


By Shri M.P. Singh, Vice-Chairman -

Learned counsel for the applicant in O.A. No. 1127/2000 has filed the present Contempt Petition No. 86/2003 for not implementing the directions of this Tribunal given in O.A. No. 1127/2000 vide its order dated 10-09-2003.

Learned counsel for the respondents Sh. M.N. Banerjee states that the order of the Tribunal passed on 10-09-2003 has been challenged before the Hon'ble High Court of Madhya Pradesh/vide Writ Petition No. 2836/2003 and the Hon'ble High Court vide its order dated 19.12.2003 has granted the stay.

....2.

In view of the fact that the Hon'ble High Court of Madhya Pradesh has granted the stay against the Tribunal's order dated 10.09.2003, the present Contempt Petition No. 86/2003 is dismissed. No costs.

  
(G. Shanthappa)  
Judicial Member

  
(M.P. Singh)  
Vice-Chairman

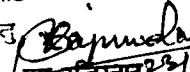
/na/

पृष्ठंकन सं ओ/न्या.....जबलपुर, दि.....  
पतिलिपि वांछे शित:-

- (1) सचिव, उच्च न्यायालय एवं एसोसिएशन, जबलपुर
- (2) आवेदक श्री/श्रीमती/शु.....के राजउंसल
- (3) प्रत्यर्थी श्री/श्रीमती/शु.....के राजउंसल
- (4) गंधपाल, के.प्र.अ., जबलपुर न्यायाधीश  
सूचना एवं आवश्यक कार्यवाही हेतु

Shri L.S. Rajput  
Shri M.N. Banerjee

H.C. J.B.M.

  
रजमला 23/1/04

23/1/04